

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4576
ANSWERED ON:23.04.2010
EDUCATION CESS
Kumar Shri Kaushalendra

Will the Minister of FINANCE be pleased to state:

- (a) the item-wise details of education cess imposed and the amount therefrom spent on education during each of the last three years;
- (b) whether there are proposals to impose education cess on the luxurious items and others;
- (c) if so, the details thereof; and
- (d) the steps taken or proposed to be taken to widen the base of education cess?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a): Education Cess is levied as a percentage of direct and indirect taxes collected by the Union Government. The information about amount therefrom spent on education during the last three years is being collected and will be laid on the Table of the House.
- (b): There is no such proposal.
- (c) & (d): Does not arise in view of (b) above.